Declaration or Assets and Liabilities

Year-2020-21

I, AJAY KUMAR CHOUDHARY son of Late BUNDI CHOUDHARY aged 42 Years, belonging to Bihar Vidhan Sabha Secretariat service and presently working as Legislative Assembly Assistant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

Details of movable assets

and value)

such as values of claims / interests

assets,

Other

(vii)

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Description Self Spouse name (s) Dependant-1 Dependant-2 Dependant-3 Smt.SONI Aradhya Ananya Rani KUMARI Rani (D) Cash 5,000/-10,000/-Deposits Salary Saving A/C in Banks, Financial No- 10839484507 20,000/-Institutions And Non-Banking Financial Companies Bonds, Debentures and shares in Companies Other financial LIC LIC institutions, NSS, 6000/- Half 6000/- Half Postal Savings, Yearly Yearly LIC Policies, etc (v) Motor Vehicles Scooty (Activa) (details of make, etc.) BR21-X/6365 Jewellery (vi) (give 10 gm. Gold 30 gm. Gold details of weight

> Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Smt.SONI KUMARI	Dependant-1 Aradhya Rani (D))	Dependant-2 Ananya Rani (D)	Dependant-3 (No Dependent)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-				
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Paternal House I Dismil				i a san
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	<u> </u>		
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A/Y-2020-21 Tax Paid-42571/- AFOPC2748	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail GPF/CPF/PRAN No.		PTS/BLA-1125
Gender	:-	M (M/F)
Date of Birth	:-	0 8 0 8 1 9 7 8 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	BIHAR VIDHAN SABHA SACHIWALAYA
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District		MALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Asorthumar Choudhard

Name of Employee: AJAY KUMARCHOUDHARY

Place: PATNA Designation:

esignation: ASSISTANT

Date: 04.02.2021 Departme

Department: BIHAR VIDHAN SABHA SACHIWALA YA, PATNA